

RAJASTHAN HIGH COURT, JDOHPUR

CIRCULAR

No. : ...01./P.I./2018

Date : 31.01.2018

Use of Social Media on Smartphones is rapidly increasing day by day. Its use in offices is having adverse impact on productivity and is also affecting the working efficiency.

Use of social media in Courts by Presiding Officers and Court Staff during office hours not only affects the working but also diminishes the dignity and reputation of the entire system.

It is, therefore, enjoined upon all the Presiding Officers and Courts Staff not to access social media during office hours and particularly no mobile phones be used in court Room. The Presiding Officers would also keep watch on court Staff to ensure compliance of these directions.

BY ORDER


REGISTRAR GENERAL

No. Gen/XV/88/2017/982

Date : 31.1.2018

Copy forwarded to All the District and Sessions Judges with the direction to circulate the same to all the Presiding Officers of Subordinate Courts functioning in their judgeship for necessary compliance.


REGISTRAR GENERAL